# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

## LOK SABHA UNSTARRED QUESTION NO-1989

ANSWERED ON-22/09/2020

#### MEASURES TO ACHIEVE RENEWABLE ENERGY OBJECTIVES

#### 1989. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated action plan to reach the targets of proposed 175 GW Renewable Energy objectives;
- (b) if so, the details thereof; and
- (c) the measures being taken by the Government to achieve them?

### **ANSWER**

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) & (b) The Government has set a target of installing 175 GW renewable energy capacity, excluding large hydro, in the country by 2022. Against this target, as on 31<sup>st</sup> August 2020, a cumulative renewable energy capacity of 88.79 GW has been installed and a capacity of 45.11 GW is under various stages of implementation. 28.43 GW capacity is under various stages of bidding.
- (c) The measures being taken by the Government to achieve the target, of renewable energy, interalia, include:
  - Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
  - fiscal and financial incentives such as Capital Subsidy, Viability Gap Funding (VGF), Accelerated Depreciation benefits etc,
  - raising funds from bilateral and multilateral financial institutions,
  - mandating requirement of Letter of Credit (LC) as payment security mechanism by distribution licensees for ensuring timely payments to RE generators,
  - setting of Solar Parks to provide land and transmission on plug and play basis,
  - waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2023,
  - notification of standard bidding guidelines to enable distribution licensee to procure solar and wind power at competitive rates,
  - declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
  - laying of transmission lines under Green Energy Corridor Scheme for evacuation of power in renewable rich areas,
  - setting up of Project Development Cell for attracting and facilitating investments in domestic manufacturing.
  - Loan limits for renewable energy have been increased (doubled) as per RBI's revised priority sector lending guidelines.

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